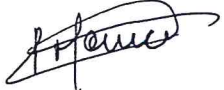



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**NATIONAL COMPANY LAW TRIBUNAL
 DIVISION BENCH
 CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
 NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
 SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
 PETITION NUMBER : CP/718/ (IB)/2017
 NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES
 NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD
 UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Monica Chopda: R For HSB Partners	Counsel for Respondent	
2.	A. S. Richard	counsel for petitioner	

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ORDER

Counsel representing both parties are present. Counsel for Respondent submitted that they are making all efforts to settle the amount and the talks are going on between the parties in this regard. At request, time is enlarged for submitting the outcome of settlement talks. **Put up on 07.08.2018.**

-sd-

(S VIJAYARAGHAVAN)
 Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
 Member (Judicial)